

under "Flood Management Programme" by Government of India for central assistance (with 90% central grant). The first instalment of Central assistance amounting to Rs. 99 crore was released to the State Government of Assam in March' 2009.

(d) As reported by the State Government, an amount of Rs. 35 Crore has been utilized by the State Government of Assam from the Central grant of Rs. 99 Crore released in March' 2009 for closure of the breach.

#### Water stock in Andhra Pradesh

119. SHRI MOHD. ALI KHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the total water stock in the 81 reservoirs had plummeted to 30.62 Billion Cubic Metres (BCM), which is only about 20 per cent of their combined live water storage capacity of 151.76 BCM by April 23, 2009 which also included Telangana and coastal Andhra Pradesh alongwith other States;

(b) if so, the details thereof;

(c) the reasons therefor; and

(d) the corrective steps being taken by Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir.

(b) Details for the week ending 23.04.2009, as monitored by Central Water Commission (CWC) are as below:—

Name of reservoir	Live capacity at FRL (BCM)	Current live storage (BCM)
Total for 81 reservoirs of India	151.768	30.628
Total for 5 reservoirs in Andhra Pradesh	20.044	3.988
1. Srisaïlam	8.288	1.285
2. Nagarjunasagar	6.841	0.998
3. Somsila	1.994	0.922
4. Sriramsagar	2.300	-0.663
5. Lower Manair	0.621	0.120

(c) As informed by CWC, the reasons for poor storage could be less inflows into the reservoirs due to delayed/less rain falls in the catchment areas of the reservoirs besides withdrawal/out flow from the reservoirs for irrigation, drinking and other uses without proper water budgeting under present circumstances.

(d) An advisory to all State Governments and Union Territories is being issued to judiciously use available storage giving priority to drinking water, to take over successful exploratory wells of Central Ground Water Board not yet taken over and make use of ground water to meet the situation and to prepare water budgeting for each reservoir.

#### Ground water pollution

120. SHRI T.T.V. DHINAKARAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Central Ground Water Board submitted any report on “Ground Water Pollution” in Ground water available in Chennai;

(b) if so, the details thereof; and

(c) the action taken on the report?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) Yes, Sir. The Central Ground Water Board (CGWB) has brought out three reports on ground water pollution in Manali, Ambattur and Chrompet industrial areas in Chennai. According to the studies of CGWB, the presence of toxic heavy metals viz. iron, lead, chromium, cadmium and manganese have been found in the ground water of these areas. These reports have been provided to the State Government of Tamil Nadu for appropriate action.

#### Completion of work for Commonwealth Games

121. SHRI RAHUL BAJAJ: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state the percentage of work required for the Commonwealth Games in 2010 that has been completed as on 1st June, 2009 and in what manner it compares with commitments made by the Delhi Government and the Indian Olympic Association?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): After obtaining necessary regulatory clearances, the work on the Competition Venues and Training Venues has commenced and is progressing apace. The percentage of work completed (as on 25.06.2009) for each of the sports infrastructure projects for the Commonwealth Games, 2010 is as under:—

Sl. No.	Stadium	Agencies Involved	%age of the work completed
1	2	3	4
1.	J.N. Stadium (WADA and ADMN)	Sports Authority of India (SAI)	100%
2.	J.N. Stadium (Weightlifting)	Sports Authority of India (SAI)	43%